

Freight Charges and Rice from Burma

1750. **Shri Heda:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Scindia Steam Navigation Co. have lodged a complaint that the rate of freight as agreed to by Government for the carriage of four lakh tons of rice from Burma was uneconomic;

(b) if so, whether Government have gone into the operating costs; and

(c) at what stage the matter stands at present?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) to (c). It is presumed that the Honourable Member is referring to the Agreement for the carriage of rice against the 1958 Contract with Burma. If so it cannot be said that the basic rate of Rs. 40 per ton offered by Government was uneconomic because the Great Eastern Shipping Co. accepted it and the other Indian Shipping Cos. including Scindias followed suit after some hard bargaining.

Bombay State Road Transport Corporation

1751. **Shri Jadhav:** Will the Minister of Transport and Communications be pleased to state:

(a) what capital has been invested by the Central Government in the Bombay State Road Transport Corporation;

(b) how many passenger and goods buses run in the various regions of the above State;

(c) what is the whole capital of the Corporation;

(d) what is the total income derived and the net profit made by the Corporation during the years 1956-57 and 1957-58; and

(e) how many employees have been engaged in the Corporation?

The Minister of State in the Ministry of Transport and Communications (**Shri Raj Bahadur**): (a) Rs. 387.50 lakhs as on the 31st March, 1957.

(b) The Bombay State Road Transport Corporation was operating 2,646 buses and 627 goods vehicles as on the 31st January, 1958, in the portions of the Bombay State served by it.

(c) Rs. 1475.29 lakhs (as on the 31st March, 1957).

(d) The total income and the net profit of the Corporation during the years 1956-57 and 1957-58 are Rs. 1157.78 lakhs and Rs. 66.13 lakhs and Rs. 1069.1 lakhs (estimated) and Rs. 25.1 lakhs (estimated) respectively. The information in respect of the year 1956-57 relates to the original Bombay State Road Transport Corporation for the first nine months i.e. April to December, 1956) and the residual Corporation for the remaining three months (i.e. January to March, 1957). The figures for the year 1957-58 are based on the Budget Estimates of the Corporation for that year.

(e) 19,247.

Animal Husbandry and Veterinary Schemes in Orissa

1752. **Shri Kumbhar:** Will the Minister of Food and Agriculture be pleased to state:

(a) the nature of aid given by the Central Government to the Orissa State for animal husbandry and veterinary schemes during the First Five Year Plan and so far; and

(b) the nature of aid proposed to be given before the end of the Second Five Year Plan?

The Minister of Food and Agriculture (**Shri A. P. Jain**): (a) A statement is attached. [See Appendix VI, annexure No. 33.]